

NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD

C.A. No. 182 of 2014 with  
C.P. No. 60/397-398/CLB/MB/2013

Coram: **Present: Hon'ble Mr. BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.08.2016**

Name of the Company: Ashok Kumar Kimtee & Ors.  
V/s  
K.V. Education Ventures Pvt. Ltd. & Ors.

Section of the Companies Act: Section 397-398 of the Companies Act, 1956

**S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE**

1.

2.

ORDER

None present for Bok

List to make on 18-11-16

B. Mehta  
24/8/16  
Member (J)